

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 42 (ND) /2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Immediate Construction Company Pvt. Ltd.
Vs. Soni Realtor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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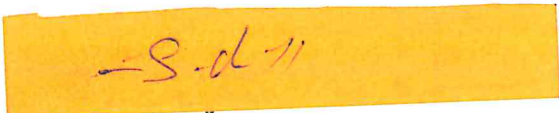
	For the Petitioner:	Counsel for the Petitioner		
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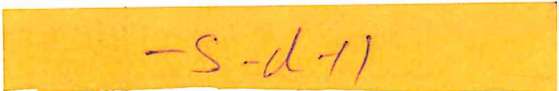
	For the Respondent:	None		
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ORDER

Ld. Counsel for the Petitioner submits that he had taken steps. Dasti.
Let Affidavit of service be filed.

To come up on 13th February, 2018. Steps be also taken through the
process of the Bench.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)